

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-67(PB)/2017

IN THE MATTER OF:

YP Investment Pvt. Ltd.

.... Applicant/Petitioner

And Magnum Strips and Tubes Pvt. Ltd.

Order under Section 230 to 232

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Jeevesh Nagrath & Mr. Chitvan Singhal,
Advocates

For Official Liquidator : Mr. Prabhanshu Gupta, Company Prosecutor

For ROC/RD, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up
for hearing.

List for further consideration on 24.10.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

10.10.2017
Vineet